Statement

List of large foreign companies whose proposals for sale of their entire shareholding/assets and business are pending

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Name of the company	Proposal
the	foreign shareholding in the company is 51% and e foreign shareholder wants to sell his entire areholding.
2. Ludlow Jute Company This sell	is a branch and the parent company wants to the entire assets and business.
	oreign shareholding is 75% and the foreign share- der wants to sell the entire shareholding.
Upgrading of Ahmedabad as Inter- national Airport 625. PROF. RAMLAL PARIKH: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:	I. A copy (in English and Hindi) of the Third Annual Report on the working and affairs of the Gene- ral Insurance Corporation of India and its subsidiaries for the year ended the 31st December, 1975.
 (a) whether there is any proposal under Government's consideration to upgrade the Ahmedabad airport into an international airport; and (b) if so, by when a decision is likely to be taken in this regard? THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI PURUSHOTTAM KAUSHIK): (a) No Sir, not at present. (b) Does not arise. 	II. A copy (in Hindi) of the Thirty- ninth Annual Report and Ac- counts of the United India Fire and General Insurance Company Limited, Madras, for the year ended the 31st December, 1976, together with the Auditors' Re- port on the Accounts and the comments of the Comptroller and Auditor General of India thereon. [Placed in Library. See No. LT-1748/78 For I & II.]
PAPERS LAID ON THE TABLE	Ministry of Finance (Department of Revenue) Notifications
 Annual Report (1975) on the work, ing and affairs of the General Insurance Corporation of India and its subsidiaries. Annual Report (1976) and Ac- counts of the United India Fire and General Insurance Co. Ltd., Modrag and related Brance 	SHRI SATISH AGARWAL: Sir, I also beg to lay on the Table a copy each (in English and Hindi). of the following Notifications of the Ministry of Finance (Department of Revenue), under section 38 of the Central Excises and Salt Act, 1944—
Madras and related Papers. THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SATISH AGARWAL): Sir, I beg to lay on the Table:	I. (i) G.S.R. No. 444, dated the 25th February, 1978, publishing the Cen- tral Excise (Third Amendment) Rules, 1978.